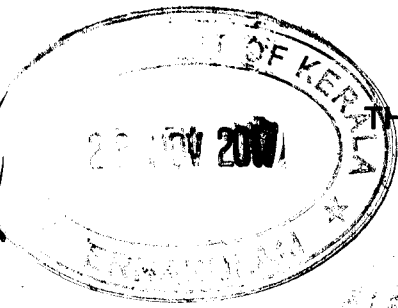


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28/11/17



THE HIGH COURT OF KERALA

106839

Kochi - 682 031  
Dated - 22-11-2017

PROCEEDINGS

Judiciary – Sitting arrangements in the Munsiff Court, Thodupuzha-orders issued

ORDER NO. B1(A) 43277/2016

1. Sri.Jomon John, Judicial Magistrate of First Class -I, Thodupuzha is placed in full additional charge of Munsiff, Thodupuzha.

2. Smt.Rashmi Ravindran, Munsiff-Magistrate, Idukki will hand over the full additional charge of the Munsiff, Thodupuzha to Sri.Jomon John, Judicial Magistrate of First Class -I, Thodupuzha.

The Officer at SI No.1 is directed to conduct two days sitting in a week in the Munsiff Court, Thodupuzha, until further orders.



( By Order )

K Babu  
Registrar (Subordinate Judiciary)

To

- The Accountant General (A&E) Kerala, Thiruvananthapuram.
- The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
- The Additional Chief Secretary to Govt.Home (C) Dept.Thiruvananthapuram(With C/L).
- The District Judge and Chief Judicial Magistrate of Thodupuzha.
- The Private Secretary to the Chief Justice, High Court.
- The Private Secretary to Hon'ble Mr.Justice P.D.Rajan.
- Sri.Jomon John, Judicial Magistrate of First Class -I, Thodupuzha.
- Smt.Rashmi Ravindran, Munsiff-Magistrate, Idukki.
- The Judicial Magistrate of First Class Court -I, Thodupuzha.
- The Musiff Court, Thodupuzha.
- The Munsiff-Magistrate Court, Idukki.
- The Confidential Assistants to the Registrars, High Court.
- The B2(A),B3(A), B3(B) B4(A), B5(A), C1, E1, I1 seats, Inspection Cell, E-courts cell
- The I.T Section,High Court (For uploading in the Official Website).
- The Kerala Judicial Academy, Athani, Aluva.
- The Administrative Records Section, High Court ( 2 copies ).
- The File/Stock File.

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